CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR

ORIGINAL APPLICATION NO. 61/2010

Date of order: 22.12.2010

CORAM:

HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER

Pukh Raj Joshi S/o Late Shree Ram Joshi, aged about 23½ years, R/o Salam Nath Ka Dhora, Behind Water Tanki, Gangasahar, Bikaner (Raj.), S/o Ex- Engine Fitter in the office of G.E. (A.F.), Nal, Bikaner (Raj.).

...Applicant.

Mr. S.K. Malik, counsel for applicant.

VERSUS

1. Union of India through the Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. The Chief Engineer, Air Force, Head Quarter, WAC, Palam, Delhi Cantt.-10.
3. The Commander Works Engineer, Air Force, Bikaner.
4. The Garrison Engineer, Air Force, Nal Bikaner.

... Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER (Oral)

The learned counsel for the respondents has submitted brief facts of the case, according to the reply written statement filed by him. The learned counsel for the applicant submits that he has not yet been communicated any final decision of the respondent-authorities in this matter, and he concurs with the objection raised by the learned counsel for the respondents that the Original Application is premature.

2. In the event, this appears to be a fit case for being disposed of at the admission stage itself, and is so disposed of, with directions to the respondents to pass a reasoned and speaking order on the prayer of the applicant for compassionate appointment, within a period of three months from the date of receipt of a copy of this order. The applicant shall have the liberty to approach this Tribunal again, if he is still aggrieved by such an order.

3. With these directions, the Original Application stands disposed of. No order as to costs.

(SUDHIR KUMAR)
MEMBER (ADMINISTRATIVE)

nlk

दिनांक 5/1/16 के आदेशानुसार
मेरी उपस्थिति में दिनांक 12/2/16
को [illegible] कर दिए गए।

अनुभाग अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर